

(in lakh tonnes)

| Year                 | Procurement of rice (including paddy in terms of rice) | Procurement of wheat |
|----------------------|--|----------------------|
| Fifth Plan (1975-80) | 9.61   | 0.37                 |
| Sixth Plan (1980-85) | 3.84   | —                    |

**Fall in price of long staple cotton**

396. SHRI RANJIT SINGH GAEKWAD : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the price of long staple cotton has declined considerably during this cotton season with the result that cotton growers have suffered heavy losses;

(b) if so whether the price of long staple cotton had gone down below the support price;

(c) if so, whether the Cotton Corporation of India had not purchased cotton bales from Gujarat to the required extent to hold the price of cotton from falling still further; and

(d) if so, whether Government propose to announce new cotton policy for the next cotton season and also declare export quota of cotton bales ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) and (b) The price of long staple cotton has generally ruled easy during the current season mainly on account of the second successive record production achieved. The fibre of the 1985-86 cotton crop has at places also been adversely affected by both the weather and pests, particularly in Andhra Pradesh, where there was

White Fly infestation of the cotton crop. The affected fibre has not been able to obtain the support price which is fixed for the fair average quality.

(c) While the cotton Corporation of India had purchased 1.25 lakh bales out of the total estimated production of 20.7 lakh bales of cotton in Gujarat during the entire 1984-85 season, this reason the Corporation had already procured as much as 4.66 lakh bales of cotton upto the end of June 1986 despite a slight shortfall in production. This is the highest level of purchases achieved so far by the Cotton Corporation of India in Gujarat in any single season.

(d) The price policy for raw cotton for the 1986-87 season is already under consideration of Government. The decision of Government in respect of both the price policy and export quota of cotton for the next season will be announced in due course.

**Development of villages as model Agricultural amenities centres**

397. KUMARI D K. THARADEVI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government propose to develop 5 per cent of the villages in every block as model agricultural amenities, utilities and facilities centres;

(b) if so, by when and how; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) No, Sir.

(b) Does not arise.

(c) Does not arise

**Supreme Court Directions to Haryana Government on bonded labour**

398. PROF. MADHU DANDAVATE : Will the Minister of LABOUR be pleased to state :

(a) whether it is a fact that the Bandhua Mukti Morcha an organisation working for the liberation of bonded labour had filed a contempt petition in the Supreme Court against the Union Government and the Haryana Government on the ground that 21 directions in the Supreme Court judgement passed in 1983 in the case of quarry workers in Haryana near Delhi were not complied with;

(b) if so, whether in response to the contempt petition, the Supreme Court has given any directions :

(c) if so, what are the directions; and

(d) the steps Union Government have taken to ensure the implementation of Supreme Court's judgement ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) Yes, Sir.

(b) to (d) The matter is still subjudice in Supreme Court and the next date of hearing is 19th July, 1986.

**Steps to increase production of fish seeds during Seventh Plan**

399. SHRI SHANTARAM NAIK : Will the Minister of AGRICULTURE be pleased to state :

(a) the steps contemplated to increase production of fish seeds during Seventh Plan period; and

(b) the special incentives Government propose to give to State Governments and individuals ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) It is planned to complete the establishment of forty-nine commercial fish seed farms/hatcheries to increase the fish seed production during the Seventh Plan period in the public sector. Private sector is also being encouraged to take up fish seed production.

(b) The Central Government provides to the State Governments and Corporations seventy per cent cost of sanctioned projects as loan under National Fish Seed Programme for establishment of commercial fish seed farms/hatcheries.

Under Inland Fisheries Project with World Bank's assistance operating in the States of Bihar, Madhya Pradesh, Orissa, Uttar Pradesh and West Bengal seventy per cent of sanctioned cost as loan is provided for the establishment of commercial Fish Seed Farms/hatcheries. This loan credit has been further extended to private entrepreneurs under the World Bank programme.

Beside this, private sector is given extension and incentives for fish seed production.

[Translation]

**Crop Insurance Scheme**

400. SHRI RAMSWAROOP RAM : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of small and marginal farmers who have been given compensation under the 'Crop Insurance Scheme,' State-wise; and